

[Shri Subodh Hansda]  
fication No. G.S.R. 874 in  
Gazette of India dated the 29th  
July, 1972.

(2) A statement showing reasons for  
delay in laying the above Notifications.  
[Placed in Library. See No. LT-4787/  
73].

13.7½ hrs.

#### ESTIMATES COMMITTEE

##### THIRTY-FOURTH REPORT AND MINUTES

SHRI K. N. TIWARY (Bettiah): Mr  
Speaker, Sir, I beg to present the follow-  
ing Report and Minutes of the Esti-  
mates Committee:—

(1) Thirty-fourth Report on the  
Ministry of Petroleum and  
Chemicals (Department of  
Chemicals)—Petrochemicals.

(2) Minutes of the sittings of the  
Committee relating to the above  
Report.

#### PUBLIC ACCOUNTS COMMITTEE

##### EIGHTIETH REPORT

SHRI SEZHIAN (Kumbakonam)  
Mr. Speaker, Sir, I beg to present the  
Eightieth Report of the Public Accounts  
Committee on Chapter II of the Report  
of the Comptroller and Auditor General  
of India for the year 1970-71—Central  
Government (Civil)—Revenue Receipts  
relating to Customs.

13.08 hrs.

#### COMMITTEE ON PUBLIC UNDER- TAKINGS

##### THIRTIETH AND THIRTY-THIRD REPORTS

SHRI AMRIT NAHATA (Barmer):  
Mr. Speaker, Sir, I beg to present the  
following Reports of the Committee on  
Public Undertakings:—

(1) Thirtieth Report regarding ac-  
tion taken by Government on

the recommendations contained  
in their Seventeenth Report on  
Personnel Policies and Labour-  
Management Relations in Public  
Undertakings.

(2) Thirty-third Report regarding  
action taken by Government on  
the recommendations contained  
in their Sixty-sixth Report  
(Fourth Lok Sabha) on Indian  
Oil Corporation (Pipelines  
Division).

13.8½ hrs.

#### COMMITTEE ON PETITIONS

##### ELEVENTH AND TWELFTH REPORTS

SHRI A. P. SHARMA (Buxar). Mr.  
Speaker, Sir, I beg to present the Eleventh  
and Twelfth Reports of the Committee  
on Petitions.

13.09 hrs.

#### ELECTIONS TO COMMITTEES

##### (i) ESTIMATES COMMITTEE

SHRI K. N. TIWARY (Bettiah): I  
beg to move:

"That the members of this House  
do proceed to elect in the manner  
required by sub-rule (1) of Rule 311  
of the Rules of Procedure and Con-  
duct of Business in Lok Sabha, thirty  
members from among themselves to  
serve as members of the Committee on  
Estimates for the term beginning on  
the 1st May, 1973 and ending on the  
30th April, 1974."

MR. SPEAKER: The question is:

"That the members of this House  
do proceed to elect in the manner  
required by sub-rule (1) of Rule 311  
of the Rules of Procedure and Con-  
duct of Business in Lok Sabha, thirty  
members from among themselves to  
serve as members of the Committee  
on Estimates for the term beginning  
on the 1st May, 1973 and ending on  
the 30th April, 1974"

*The motion was adopted.*